


EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST CUTOMS BLOCK NO.2, R.K.PURAM,
NEW DELHI-110066

Dated:-22/11/2016

NOTICE

All the concerned are hereby informed that all matters listed before Hon'ble Single Member bench on 22/11/2016 stand adjourned and the next date of hearing will be given in due course alongwith the adjournment notices.

By order


Deputy Registrar(Judl.)

CC to:

SPS to Hon'ble President/Hon'ble Members/PA TO Registrar/
Dy.Registrars/AssistantRegistrars/BarAssociation /SDRS/CDR/Notice
Board/website/Guard file


Dy.Registrar/Assistant Registrar
SM Branch